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**15.45 hrs.**

(xxviii) **REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL, \* 2004**

**(Amendment of sections 12 and 154)**

Title: Introduction of the Representation of the People (Amendment) Bill, 2004. (Amendment of Sections 12 and 154).

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. CHAIRMAN (SHRI VARKALA RADHAKRISHNAN): The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRI PAWAN KUMAR BANSAL : *Sir, I introduce the Bill.*

MR. CHAIRMAN: *Item No.58 – Shri K.C. Singh Baba – not present.*

*Item No. 59 – Shri Sunil Khan – not present.*

*Item Nos. 60 to 63 – Shri Iqbal Ahmed Saradgi – not present.*

*Item No. 64 - Shri W. Wangyuh Konyak – not present.*